

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1622
ANSWERED ON:07.03.2011
NATIONAL COMMISSION FOR WOMEN
Jakhar Shri Badri Ram ;Rathod Shri Ramesh;Saroj Smt. Sushila

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the steps taken by the Government to strengthen National Commission for Women;
- (b) whether the National Commission for Women proposes to raise the age of marriage of boys and girls;
- (c) if so, the details thereof; and
- (d) the number of recommendations made by the Commission during the last three years and action taken thereon by the Government?

Answer

MINISTER OF STATE FOR WOMEN AND CHILD DEVELOPMENT(SHRIMATI KRISHNA TIRATH)

- (a) : The National Commission for Women (NCW) draws its strength from National Commission for Women Act, 1990. NCW has proposed amendments to the Act for giving more powers to it, specifically by adding a new chapter to deal with inquiries and investigations. These will be scrutinized and the decision to amend the Act will be contingent on the outcome of the scrutiny.
- (b) & (c): No such recommendation has been made by the NCW.
- (d): NCW made 19 recommendations in Annual Report of 2007-08 and 11 in that of 2008-09 while the Annual Report of 2009-10 is yet to be received from the Commission. The recommendations made in 2007-08 along with the action taken report thereon were, as required under Section 14 of the NCW Act, 1990, laid before each House of the Parliament in August, 2010. The recommendations of 2008-09 will be laid after completing the consultation with Ministries/Departments concerned.